

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1328
TO BE ANSWERED ON 7TH DECEMBER, 2015

LAND ACQUIRED FOR SETTING UP OF SEZs

1328(H). SHRI HARINARAYAN RAJBHAR:

DR. RAVINDRA BABU:

SHRI LAXMAN GILUWA:

SHRIMATI RAMA DEVI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- a) the total area of land acquired to set up Special Economic Zones (SEZs) in the country during the last five years and the current year, State/UT-wise;
- b) the total area of land utilised for the purpose during the said period, State/UTwise including the land unutilised along with the reasons therefor;
- c) whether the Government proposes to return the unutilised land to farmers and if so, the details thereof and if not, the reasons therefor; and
- d) the details of the target fixed for employment generation and investments in SEZs during the period along with achievements thereof and the exports made by SEZs including the foreign exchange earned therefrom State/UT-wise?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) to (c): Land is a State subject. Land for Special Economic Zones (SEZs) is procured as per the policy and procedures of the respective State Governments. The Central Government does not allot any land for SEZs. The Board of Approval for SEZs only considers those proposals, which have been duly recommended by the State Government. A statement showing the State-wise notified land area, area utilized and area lying vacant in respect of 58 SEZs notified during the last five years and the current year is at **Annexure-I**.

(d): No employment generation and investments target is fixed for SEZs. States/UTs-wise exports, employment and investment made from SEZs during the last four years and current financial year is at **Annexure-II**.

Annexure-I to the Lok Sabha Unstarred Question No. 1328 for 7th December, 2015

State-wise notified land area, area utilized and area lying vacant in respect of 58 SEZs notified during the last five years and the current year (Upto 30.11.2015)				
(Area In hectares)				
Sl. No.	States	Total Area Notified	Total Area Utilized	Area lying Vacant
1	Andhra Pradesh	2048.29	4.13	2044.15
2	Chhattisgarh	101.28	22.04	79.24
3	Gujarat	324.60	69.02	255.58
4	Haryana	79.05	0	79.05
5	Karnataka	328.13	88.42	239.72
6	Kerala	250.83	78.53	172.30
7	Madhya Pradesh	215	0	215
8	Maharashtra	571.99	35.86	536.13
9	Manipur	10.85	0	10.85
10	Nagaland	290	0	290
11	Odisha	106.26	20.44	86
12	Rajasthan	77.17	0	77.17
13	Tamil Nadu	295.51	0	295.51
14	Telangana	30.34	9.13	21.21
15	Uttar Pradesh	113.08	34.67	78.41
	TOTAL	4842.38	362.25	4480.13

Annexure-II to the Lok Sabha Unstarred Question No. 1328 for 7th December, 2015

State/UT-wise exports made from SEZs during the last four years and the current year						
		Exports (Rs. in Crore)				
Sl. No.	States/UTs	2011-12	2012-13	2013-14	2014-15	2015-16 (as on 30.9.2015)
1	Gujarat	182414.33	226937.74	225042	179791.75	72575.74
2	Karnataka	22006.81	39363.94	51372.88	55197.83	26786.31
3	Tamil Nadu	50152.39	67618	71417	68103.63	34052.76
4	Maharashtra	24198.83	42962.25	56399.23	62535.90	31625.91
5	Kerala	31373.3	33824.47	8003.64	6540.2	3239.98
6	Andhra Pradesh	18163.8	27687.71	33291.07	7887.61	3847.1
7	Telangana	0	0	0	37108	24032.69
8	Uttar Pradesh	13637.38	12591.49	16282.42	16516.77	8635.67
9	West Bengal	14870.7	15050.7	16204.27	9872.79	4339.36
10	Haryana	3442.95	4980.75	8740.43	11139.50	7064.64
11	Madhya Pradesh	1637.12	1937.16	2984.23	4009.46	2403.09
12	Rajasthan	1315.69	1498.42	2036.59	2091.34	1125.61
13	Chandigarh	1103.25	1339.93	1778.15	2084.24	1208.11
14	Chhattisgarh	0	9.56	1.84	3.19	0
15	Odisha	158.27	217.21	386.09	596.66	363.41
16	Punjab	2.91	139.6	136.72	290.79	116.74
TOTAL		364478	476159	494077	463770	221417

State/UT-wise employment generated from SEZs during the last four years and the current year						
		Employment* (In Persons)				
Sl. No.	States/UTs	2011-12	2012-13	2013-14	2014-15	2015-16 (as on 30.9.2015)
1	Andhra Pradesh	117266	144346	157280	47506	58335
2	Chandigarh	7620	6140	5927	7297	7497
3	Chhattisgarh	0	119	119	41	67
4	Goa	28	28	28	28	28
5	Gujarat	42097	51190	75586	63475	66114
6	Haryana	29220	38497	50208	55256	79842
7	Karnataka	85055	141366	193686	237138	237138
8	Kerala	23799	25701	32311	49652	49652
9	Madhya Pradesh	12313	12429	10308	10828	11306
10	Maharashtra	194469	271134	339919	360543	361152
11	Odisha	1787	1715	1577	2347	5920
12	Punjab	299	369	1299	1993	2058
13	Rajasthan	11028	13163	14574	16321	17246
14	Tamil Nadu	219989	237950	268405	287275	309873
15	Telangana	0	0	0	154784	170029
16	Uttar Pradesh	63637	75101	83970	96591	105862
17	West Bengal	36309	55656	48112	51241	62407
TOTAL		844916	1074904	1283309	1442316	1544526

* Calculated on cumulative basis.

State/UT-wise investment made in SEZs during the last four years and the current year

Sl. No.	States/UTs	Investment * (Rs. in Crore)				
		2011-12	2012-13	2013-14	2014-15	2015-16 (as on 30.9.2015)
1	Andhra Pradesh	17941	25425	31275	20149.47	23163.61
2	Chandigarh	229	213	228	260.10	267.79
3	Chhattisgarh	0	617	218	864.20	960.80
4	Goa	297	297	297	296.59	296.59
5	Gujarat	91520	98529	103600	122702.47	130466.78
6	Haryana	6166	6426	7022	7331.37	7550.49
7	Karnataka	9073	11910	29810	37966.89	37966.79
8	Kerala	5557	5536	6158	6003.13	6113.13
9	Madhya Pradesh	2821	3119	3884	3980.11	3982.56
10	Maharashtra	21919	32939	39898	47997.39	45937.85
11	Odisha	6537	3118	21978	21980.74	23751.7
12	Punjab	529	551	560	672.53	670.70
13	Rajasthan	762	1105	1115	1216.46	1286.24
14	Tamil Nadu	27485	33871	37168	41487.36	47395.19
15	Telangana	0	0	0	12456.66	16793.32
16	Uttar Pradesh	8426	10012	10664	10777.68	12167.44
17	Uttarakhand	23	23	0	0	0
18	West Bengal	2590	3026	2788	2651.31	4341.48
TOTAL			201875	236717	296663	338794

* Calculated on cumulative basis.
